

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Competition Appeal (AT) No. 87 of 2018

IN THE MATTER OF:

Ms. Pushpa M

...Appellant

Versus

CCI & Ors.

...Respondents

Present

**For Appellant: Ms. Deeksha Manchanda and Mr. Animesh Kumar,
Advocates**

**For Respondent: Mr. Naveen R. Nath and Mr. Avinash Sharma, Advocates
for R-1
Ms. Shruthi Rao, Advocate for R2 & R3**

With

Competition Appeal (AT) No. 88 of 2018

IN THE MATTER OF:

Jinuddin Thanawala

...Appellant

Versus

CCI & Ors.

...Respondents

Present

**For Appellant: Ms. Deeksha Manchanda and Mr. Animesh Kumar,
Advocates**

**For Respondent: Mr. Naveen R. Nath and Mr. Avinash Sharma, Advocates
for R-1
Ms. Shruthi Rao, Advocate for R2 & R3**

Competition Appeal (AT) No. 87, 88, 89 & 90 of 2018

With

Competition Appeal (AT) No. 89 of 2018

IN THE MATTER OF:

Joeb Thanawala

...Appellant

Versus

Competition Commission of India & Ors.

...Respondents

Present

**For Appellant: Ms. Deeksha Manchanda and Mr. Animesh Kumar,
Advocates**

**For Respondent: Mr. Naveen R. Nath and Mr. Avinash Sharma, Advocates
for R-1
Ms. Shruthi Rao, Advocate for R2 & R3
With
Competition Appeal (AT) No. 90 of 2018**

IN THE MATTER OF:

Geep Industries (India) Pvt. Ltd.

...Appellant

Versus

Competition Commission of India & Ors.

...Respondents

Present

**For Appellant: Ms. Deeksha Manchanda and Mr. Animesh Kumar,
Advocates**

For Respondent: Mr. Naveen R. Nath and Mr. Avinash Sharma, Advocates

for R-1
Ms. Shruthi Rao, Advocate for R2 & R3

O R D E R

02.09.2019 Due to paucity of time the matter could not be taken up.

Post these appeals 'for Admission (After Notice)' on 30th September, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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